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LOK SABHA

Thursday, April 21, 1966/Vaisakha 1,
1888 (Saka)

The Lok Sabha met at Eleven of the
Clock.

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

अनुसूचित जातियों तथा अनुसूचित
आदिम जातियों के राज्य मंत्रियों
का सम्मेलन

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- * 1247. श्री भागवत झा आजाद :
श्री म० ला० द्विवेदी :
श्री स० च० सामन्त :
श्री सुबोध हंसवा :
श्री प्र० च० बरुआ :
श्री रामसेवक यादव :
श्री बागड़ी :

क्या योजना तथा समाज कल्याण मंत्री
यह बताने की कृपा करेंगे कि :

(क) क्या अनुसूचित जातियों तथा
अनुसूचित आदिम जातियों के राज्य मंत्रियों
का सम्मेलन दिसम्बर, 1965 में नई दिल्ली
में हुआ था ;

(ख) क्या इस सम्मेलन ने यह सिफारिश
की है कि अनुसूचित क्षेत्रों के वर्गीकरण में
होने वाली कठिनाइयों को दूर किया जाये;
और

(ग) यदि हाँ, तो इस सम्बन्ध में सरकार
ने क्या कार्यवाही की है ?

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The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar): (a) Yes, Sir.

(b) The conference did not make any recommendation about Scheduled Areas. However, many of the State Ministers felt that the area restrictions in the list of Scheduled Castes and Scheduled Tribes should be removed.

(c) The whole question of revision of lists of Scheduled Castes and Scheduled Tribes is under consideration.

Shri Bhagwat Jha Azad: As a result of this decision of the conference about removing the area restrictions in the list of Scheduled Castes and Scheduled Tribes, may I know what follow-up action is being taken, whether any legislation or other things are required for removing the area restrictions, and if so, what action is being taken in order to proceed in the matter further?

Shrimati Chandrasekhar: In my main answer I have stated that the conference did not make any recommendations about the Scheduled areas, but the recommendation as I have stated, was about the removal of the area restrictions. As for that, I said even yesterday, in my reply to the half-an-hour discussion, that we have to bring forward a legislation to settle this point as well as the other anomalies that are in existence in the existing lists. For bringing forward the legislation, we have taken up the work on hand, and there has been consultation with the Members of Parliament belonging to these Castes and Tribes and also the Ministers of the State Governments who belong to these Castes and Tribes; and those discussions have been completed ex-

cepting in the case of one or two States; we wanted certain clarifications arising out of the discussions that we had had during the last month, and we are expecting to get the clarifications settled shortly. As soon as that is over, we shall be ready with the Bill to be brought forward before Parliament.

Shri Bhagwat Jha Azad: In spite of the fact that Chief Minister's Conferences are being held and the Reports of the Commissioner for Scheduled Castes and Scheduled Tribes are being laid, though not discussed in the House, what are the reasons why there is much discontentment among the Scheduled Tribes leading to firing? During the last two months, we have heard everywhere voices about firing on the tribals. In the light of this, may I know what Government propose to do in this regard in regard to the tribals?

Shrimati Chandrasekhar: The hon. Member's question was a long one, and I have forgotten the first part of it . . .

An hon. Member: She has forgotten about the firing?

Shrimati Chandrasekhar: Not about the firing. If the hon. Member would repeat the first part of his question, I shall answer it . . .

Shri Bhagwat Jha Azad: I shall drop the first part of my question and ask only the second part. We are hearing of so many firings in the tribal areas. May I know how Government propose to aid these tribals economically as well as politically?

Shrimati Chandrasekhar: The Department of Social Welfare has to deal with the welfare measures for the Scheduled Castes and Scheduled Tribes. As the hon. Member knows, we have taken up welfare measures in the First, Second and Third Plans. In a day or two, we shall be coming before the House for discussing our Demands; then I shall give the details.

But as regards the firing and other things happening in the tribal areas, I would submit that it may be because these tribal areas are isolated units; they do not mix up with the people; these areas are backward besides.

An hon. Member: They are being exploited. (*Interruptions*).

Shrimati Chandrasekhar: I do know that; let me finish my answer; I would request hon. Members to please permit me to complete my answer.

As the hon. Member has pointed out; there is exploitation also. We have taken up certain measures, and we have also asked the State Governments to introduce certain legislation to prevent the people from being exploited by moneylenders, contractors and so on.

Now I remember the first point. He said that the Report of the Commissioner is being placed on the Table and not discussed. I think that is not a very correct statement because a week ago I placed the Report of the Commissioner for 1963-64 on the Table. It was straight from the press, as soon as it was received one or two days later I laid it on the Table of the House.

As for discussing the Report, it is for the House.

Shri Bhagwat Jha Azad: I said it is placed on the Table but not discussed.

श्री म० ला० द्विवेदी : मैं जानना चाहता हूँ कि अनुसूचित क्षेत्रों के वर्गीकरण के सम्बन्ध में क्या क्या कठिनाइयाँ मंत्रालय के सम्मुख उपस्थित हुई हैं, और जो मंत्री महोदया ने बतलाया कि इस के ऊपर विचार किया जा रहा है, इन कठिनाइयों को दूर करने की दिशा में, तो मैं जानना चाहता हूँ कि इन पर विचार करने के लिए किन लोगों की समिति काम कर रही है, किस किस से सलाह ली जा रही है और यह काम कब से शुरू किया गया और कब खत्म होगा ?

Shrimati Chandrasekhar: I could not follow the first part.

Shri M. L. Dwivedi: What are the difficulties in the way of classification of scheduled areas brought to the notice of the Ministry? Also, since when is this matter under consideration and how long will it take, and who are being consulted for the removal of difficulties?

Shrimati Chandrasekhar: I was speaking about the removal of area restrictions. With regard to the various tribal areas and tribals living in various states, we had meetings of the Scheduled Caste and Scheduled Tribe Members and also of the Ministers and Deputy Ministers belonging to the Scheduled Castes and Scheduled Tribes of the States. We have been having state-wise meetings because the lists are drawn state-wise. Most of the Members of the House belonging to the Scheduled Castes and Scheduled Tribes have met us and the conclusions we have arrived at are more or less unanimous.

Shri M. L. Dwivedi: What are the restrictions?

Shri S. C. Samanta: How often are such conferences held by the Ministers and what subjects are discussed there? May I know whether the Report of the Commissioner for Scheduled Castes and Scheduled Tribes is also discussed and decisions taken thereon because it takes a long time for this House to discuss it?

Shrimati Chandrasekhar: The meeting held in the last one month was on the revision of the lists. The Report of the Commissioner was not discussed.

Shri P. C. Borooah: Since after two decades of independence, with all possible efforts to develop the backward areas and backward tribes, we still find that there is discontent and unrest among the Adivasis, may I know what steps are being taken to spot out the weak areas and nurture them so that they become satisfied

and contented and form part of the body politic of the country?

Shrimati Chandrasekhar: For the welfare of the Adivasis, we have increased the amount from the First, Second and Third Plans. For the welfare of the tribals, the major programme in the backward classes sector is the tribal development blocks. I will not be able to narrate all the steps that are being taken for their welfare within the short time that is at our disposal now. When the Demands for Grants come up for discussion, we would be able to do that.

Shri P. C. Borooah: Do Government propose to spot out the weak areas and nurture them?

श्री बागड़ी : ये जो पिछड़ी जातियों के क्षेत्र हैं उन के अन्दर जो गोली बारी और उन के ऊपर जो अन्याय और जुल्म होता है उसका मुख्य कारण उनकी गरीबी और भूख है, और गरीबी और भूख को मिटाने की जो सुविधाएं सरकार की तरफ से मिलनी चाहिए, वे नहीं मिल पायी हैं। तो क्या मंत्री महोदया, यह बताने की कृपा करेंगी कि जहां जहां पिछड़ी जातियों पर गोलियां चलती हैं वहां सरकार इस तथ्य में जाने की कोशिश करती है कि इसका मुख्य कारण क्या था, क्या इसका मुख्य कारण भूख और दरिद्रता है? यदि हां, तो क्या उस मुख्य कारण को मिटाने पर सरकार ने कुछ विचार किया है, और किया है तो क्या ?

Mr. Speaker: The basic causes of lack of welfare for these tribal people are the real considerations that ought to be looked after, and whether the Government is really giving proper attention to those things; if they have done it, how far it has succeeded.

Shrimati Chandrasekhar: I said we are giving special attention to these backward classes and tribals in particular by these tribal blocks and various other schemes. If the hon. Member puts a separate question not based

on this question, I will be able to answer in detail.

श्री बागड़ी : अध्यक्ष महोदय, गोलियां जहां पर चलती हैं, मैं वहां की बात कहता हूँ . . .

अध्यक्ष महोदय : अब वह सवाल हो गया ।

श्री बागड़ी : अध्यक्ष महोदय, उनके ऊपर गोलियां चलती हैं, यह उनका मुहकमा है, पिछड़ी जातियों की सारी सुविधाओं को इनको देखना है । गोलियां चाहे सरकार चलाती है या समाज की ओर से उन के ऊपर जुल्म किया जाता है, उसकी जांच पड़ताल सरकार कर रही है, कि उसका क्या कारण है . . .

अध्यक्ष महोदय : यह सवाल आ चुका।

श्री बागड़ी : मेरा यही तो सवाल था । . .

श्री गणपति राव : क्या यह बात सही है कि शिड्यूल्ड कास्ट मिनिस्टर्स और रेप्रेजेंटेटिव्स की कान्फरेंस में आपके सामने यह सवाल आया है कि तीन पंच वर्षीय योजनाओं में हरिजनों का जितना आर्थिक विकास और शैक्षिक विकास होना चाहिए और नौकरियों में उनका जो रेप्रेजेंटेशन होना चाहिए वह नहीं हुआ है और साथ ही शिड्यूल्ड कास्ट कमिश्नर की रिपोर्ट में भी यह खास तौर पर प्वाइंट आउट किया है कि अभी तक फर्स्ट क्लास, सेकेंड क्लास, थर्ड क्लास और फोर्थ क्लास की पोस्ट्स में भी उनका रिजर्वेशन का कोटा पूरा नहीं हुआ है, तो क्या इन चीजों को मद्देनजर रखते हुए सरकार यह सोच रही है कि इनकी आर्थिक, सामाजिक और शैक्षिक जानकारी रखने के लिए कोई कमिशन बैठाया जाय और उस कमिशन की रिपोर्ट लोक सभा के सामने रखी जाय ?

Mr. Speaker: Whether it is proposed to appoint a commission.

Shrimati Chandrasekhar: This conference which the question mention-

ed was not a conference only of the Scheduled Caste Ministers. At these meetings the Members were also present, and the so-called meeting of the State Ministers in charge of backward classes . . .

Shri Hem Barua: Why so-called?

Shri Chandrasekhar: . . . has not been called. That is what I said. It was held in 1962, about which I have answered a number of questions. There was an intention of holding a conference of these Ministers, and it is likely to be held some time in the month of May or June or July, some time during the inter-session period. As far the appointment of a commission, the hon. House is aware of a committee which has been set up under the chairmanship of Mr. Elayaperumal, the Untouchability Committee, which, apart from finding out the working of the Untouchability Offences Act, will also go into the question as to how far the Scheduled Castes have benefited economically and educationally as a result of the various programmes undertaken so far.

श्री मौर्य : श्रीमन्, शिड्यूल्ड ट्राइव्स के लोग ग्राइसोलिटेड एरियाज में या कंसालिडेटेड पापुलेशन के आधार पर बसे हुए हैं, योजनाओं से भी पता लगता है कि उनका विकास नहीं हुआ है, बस्तर में जो कुछ हुआ, पंचमहाल में जो कुछ हुआ, उससे भी कुछ और आशाकामें नजर आती हैं, इन तमाम बातों को सामने रखते हुए और शिड्यूल्ड ट्राइव्स का विकास हो, इस सिद्धान्त को सामने रखते हुए, सरकार के सामने क्या कोई ऐसा विचार आया है और अगर नहीं आया है तो क्या आयेगा कि शिड्यूल्ड ट्राइव्स एरिया के लोगों को दूसरी जगह ले जाकर बसाया जाय और एडवांस्ड ट्राइव्स के लोगों को शिड्यूल्ड ट्राइव्स की एरिया में बसाया जाय ताकि देश में नेशनल इंटिग्रेशन हो और वे लोग जो पिछड़े रहते हैं उनमें भी विकास आये और देश एकता के बन्धन में बंधा रहे ?

Mr. Speaker: The question is whether there is a proposal to take out

the Scheduled Castes and Scheduled Tribes and put them in other places where other people live and take out the other people and put them into areas where the Scheduled Castes live. Is there any such proposal?

Shrimati Chandrasekhar: There is no such proposal.

Shri Basumatari: Since it is known to the Department of Social Welfare that there is a barrier between the plains tribals and the tribals in the tea gardens comprising 13 lakhs in Assam, may I know whether that will be one of the subjects to be discussed in the ensuing conference?

Shrimati Chandrasekhar: All the questions concerning the tribals were considered at this meeting which was referred to but the criterion by which any caste or a tribal is to be included in the scheduled list is clear: if they are Scheduled Castes, if they suffer from untouchability, they are included; if they are Scheduled Tribes, they should have the tribal characteristics; whether they live in the tea gardens or any other place, if they possess the tribal characteristics and if they are isolated and if they suffer from certain other disadvantages, certainly they will be included.

Mr. Speaker: The complaint is that the question is too long and she forgets the first part. Then, if she gives a long answer, she might again forget the first part!

श्री भोकार लाल बेरवा : श्रीमन्, मैं यह जानना चाहता हूँ कि अनुसूचित जाति और अनुसूचित जन-जाति के जितने भी होस्टेल हैं उनके एक लड़के का खर्चा एक सेक्रेटरी के कुत्ते से भी कम है तो क्या उस खर्च को भी बढ़ाने के लिये सरकार ने कोई विचार किया था ?

Mr. Speaker: The question is whether there are some complaints about the increased expenditure on Scheduled Castes and Scheduled Tribes students.

Shrimati Chandrasekhar: In certain cases we have increased the amount of scholarship.

Mr. Speaker: Next question.

Shrimati Savitri Nigam: I wanted to put one question regarding the tribal people of my constituency.

Shri Swell rose—(Interruption).

Mr. Speaker: Order, order. I have spent 15 minutes on this question. The Demands for Grants are coming, and other means can be found. How far can I go during the Question Hour on one question?

Education of Blind Children

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- *1248. **Shri Bagri:**
Shri Kishen Pattnayak:
Shri Vishram Prasad:
Dr. Ram Manohar Lohia:
Shri Utiya:
Shri Yashpal Singh:
Shri Vishwa Nath Pandey:
Shri Liladhar Kotki:

Will the Minister of Planning and Social Welfare be pleased to refer to the reply given to Unstarred Question No. 1990 on the 7th December, 1965 and state:

(a) whether any decision has since been taken on the scheme for education of the blind children;

(b) if so, the details thereof; and

(c) the funds allotted for this scheme?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar): (a) No, Sir.

(b) and (c). Do not arise.

श्री बागड़ी : अध्यक्ष महोदय, क्या मंत्री महोदय यह बताने की कृपा करेंगे कि भारत में एक किसी बड़े प्रादमी के नेत्र की चिकित्सा पर सरकार ने ज्यादा से ज्यादा कितना रुपया खर्च किया है और बाकी भारत के नेत्रहीन लोगों के ऊपर कुल कितना खर्च कर रही है ?

Shrimati Chandrasekhar: This question should be tabled for answer by